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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2020



**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
TP No. 01/19 CP No. 125/14	For report of RP IA 29/2020	Sec 433 of CA 1956	M/s Bank of Nova & Scotia	AZB Partners	M/s Opto Infrastructure Ltd	Vedagiri Venkata Krishnamurth y, RP Ashwin R Anneppanava r, Advocate for RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Advocate for P.P - ASHWIN-R.A  
KAVITHA.N  
A.R.A. (9886612434)  
  


PFO

**ORDER**

Heard Shri Ashwin R.A along Ms. Kavitha.N, learned Counsel for the Resolution Professional.

Post the case on **20.01.2020**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi

**Verified**



**Court Officer**